	(F	iling under clause (c	a) of sub-regulatior	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	438396781	2	438396781	49.46	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	113852154	4	101678565	11.47	0	7483100	4690489	<u>Annexure 4</u>
5	Operational creditors (Workmen)	186	15094842	186	12281485	1.39	0	2813357	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	85	10710981	85	8323497	0.94	0	2387485	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	5225003	2	3887690	0.44	0	1337313	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	157	382707924	157	321794415	36.31	0	60913509	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		437	965987685	436	886362433	100.00	0	74934764	4690489	